1	2	3	4	5	6	7
2. As	ssam	85	817.79	736.01	367.23	35
3. Bi	ihar	41	1226.51	919.88	449.66	26
4. G	oa	2	22.73	17.05	4.22	1
5. G	ujarat	1	7.94	5.96	0.00	
6. H	aryana	1	173.75	130.31	46.91	
7. H	imachal Pradesh	2	218.94	197.04	76.95	
8. Ja	ammu and Kashmir	20	308.79	277.91	77.95	
9. Jł	narkhand	1	20.12	15.09	10.53	
10. K	erala	2	143.61	107.71	22.43	
11. M	lanipur	22	109.34	98.41	24.32	12
12. M	lizoram	2	9.13	8.22	2.06	
13. N	agaland	5	13.90	12.51	9.68	3
14. 0	rissa	70	204.02	153.02	71.77	42
15. P	uducherry	1	139.67	104.75	0.00	
16. P	unjab	4	142.38	106.78	34.59	
17. Si	ikkim	24	86.21	77.59	45.72	10
18. Ta	amil Nadu	5	635.54	476.66	1.11	
19. Tr	ripura	11	26 . 57	23.92	7.98	
20. U	ttar Pradesh	21	557.19	417.89	134.19	5
21. U	ttarakhand	5	42.92	36.83	22.48	1
22. W	est Bengal	17	1822.08	1366.57	587.23	7
To	OTAL	353	6796.93	5351.13	2026.31	143
Sı	pilled over works of Te	85.98	85.98			
G	RAND TOTAL			5437.11	2112.29	

Proposals from Tamil Nadu

*429. SHRI PAUL MANOJ PANDIAN: Will the Minister of TOURISM be pleased to state whether Government would obtain proposals from the State Government of Tamil Nadu to

declare Papahasam Dam, Agasthiyar Falls and Kutralam in Tirunelveli district as tourism spots and allocate funds for the development of the above tourist places?

THE MINISTER OF TOURISM (KUMARI SELJA): Development, promotion and implementation of tourism projects is primarily undertaken by the State Governments/Union Territory (UT) Administrations. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, as per the scheme guidelines subject to availability of funds and *inter-se*-priority.

No project for the development of Papahasam Dam, Agasthiyar Falls and Kutralam in Tirunelveli district has been prioritized for the Central Financial Assistance (CFA) during the financial year 2010-11 in the prioritization meeting held with the State Government on 17.03.2010.

Changes in syllabus for CSE

- *430. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the PRIME MINISTER be pleased to state:
- (a) whether Government has allowed UPSC to change the structure of syllabus for All India Civil Services Examination;
- (b) the reasons leading to the change in the existing structure of the preliminary examination of All India Civil Services; and
- (c) whether the change in the structure of Preliminary Examination has been made keeping in view the interest of regional/rural candidates?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir. There is a change in the pattern and syllabus of Civil Services (Preliminary) Examination from Civil Services Examination (CSE), 2011. So far, there was one Paper of General Studies which carried 150 marks and a second Paper where the candidate had the option to choose from 23 optional Papers, carried 300 marks. Under the revised pattern there will be two papers each carrying 200 marks. The details are given in the Statement (See below).

(b) and (c) The changes in the Civil Services (Preliminary) Examination have been made after considering recommendations of Alagh Committee, Second Administrative Reforms Commission and on the basis of recommendations of UPSC. An expert committee was set up by UPSC to decide on syllabus. The expert committee had several meetings with the eminent persons and organized workshops for wider consultation with stakeholders.